## CP No.27/2006 in OA No.135/2005.

## 29.05.2007.

Mr. Nand Kishore counsel for the applicant. Mr. Anupam Agarwal ounsel for the respondents.

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ರಾಜ್ಯ ಸಂಪರ್ಣದಲ್ಲಿ ಸಂಪರ್ಧ ಸಂಪರ್ಧಿಸಿ ನಿರ್ವಹಿಸಿದ್ದಾರೆ. ಪ್ರಶ್ನಿಸಿ ಕ್ಷೇತ್ರಗಳ ಸಂಪರ್ಧಿಸಿಕೊಂಡಿ ನಿರ್ವಹಿಸಿದ್ದಾರೆ.

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Learned Counsel for the respondents submits that the Hon'ble High Court has passed an stay order on the writ petition filed by the department against the order passed by this Tribunal. In view of this, the case be sent to Record as Sine Die and it may be revived only after the final decision taken by the Hon'ble High Court on the writ petition.

(TARSEM LAL)
ADMINISTRATIVE MEMBER

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(KULDIP SINGH) VICE CHAIRMAN

P.C./

KELDER BERGH) VECE CELERMAN

प्रकार द्वानुस्य स्थलका रक्षराद**्वि**र्यसन्तर

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